Plant-wise details of the schemes are as follows:

Plant	No. of schemes planned	No. of schemes Completed
Bhilai Steel Plant	28	28
Durgapur Steel Plan	nt 20	17
Rourkela Steel Plan	it 28	23
Bokaro Steel Plant	29	27
Indian Iron and Ste	el	
Company	10	8
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In addition, all modernisation/technology upgradation schemes provide 10-12% of the outlay for pollution control alone. The progress of the implementation of the schemes is meticulously monitored by the individual plants and Corporate Environment Management Division of SAIL through structured review meetings and site visits. Besides, the progress is also reviewed at the level of Central Pollution Control Board/Ministry of Environment and Forests on quarterly basis when areas requiring attention are identified and the plants are advised to take appropriate action to control pollution.

TISCO has implemented more than 70 schemes, as on 31.3.96, for pollution control at an expenditure of Rs. 166 crores. Compliance reports are submitted by TISCO to CPCB from time to time and CPCB reviews the progress regularly.

Shortage of Edible Oil

- *128. DR. T. SUBBARAMI REDDY: Will the Minister of CIVIL SUPPLIES. CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:
- (a) whether the Government have authorised the State Trading Corporation to import edible oil for the PDS during February-October, 1996;

- (b) if so, the total edible oil likely to be imported:
- (c) whether the Government have assessed the total requirement of edible oil for 1996-97;
- (d) if so, the details thereof, State/Union Territory-wise:
- (e) whether there is any shortage of edible oil in the country:
- (f) if so, details thereof, State/Union Territory-wise; and
- (g) the time by which the shortage of edible oil is likely to be met?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES. CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV): (a) and (b). The State Trading Corporation (STC) has been authorised to import 2.00 lakh MT of RBD Palmolein for the Public Distribution System (PDS) during the period February-October. 1996.

- (c) and (d). The total demand of edible oil for PDS communicated by States/UTs for the months of February-October. 1996 is about 4.22 lakh MTs. The Statewise/monthwise details are indicated in the Statement enclosed
- (e) and (f). At present there exists a gap of about 7-8 lakh MTs between the total requirement and net availability of edible oils from all domestic sources. There are no restrictions on movement of edible oilseeds and edible oils in the country. The taste preference of the consumers in a particular State/UT is not restricted to the edible oil produced in that region. Hence realistic Statewise demand and supply of edible oils cannot be arrived at now.
- (g) The Technology Mission on Oilseeds and Pulses (TMO and P) is continuing its efforts to increase the production and productivity of oilseeds with the objective of attaining self sufficiency in edible oils.

STATEMENT

Demand of imported palmolein to States/UTs for PDS during 1996.

S.No	States/UTs		Feb.	Mar.	Apr.	May.	Jun.	Jul.	Aug.	Sep.	Oct.	Total
1	2	3	4	5	6	7	8	9	10	11	12	13
1.	Andhra Pr ad esh	D	15000	15000	15000	15000	15000	15000	15000	15000	15000	135000
2.	Arunachal Prd. NR		0	0	0	0	0	0	0	0	0	0
3.	Assam	D	300	0	300	0	300	0	0	0	0	900
4.	Bihar	D	3500	3500	3500	3500	3500	3500	3500	3500	3 500	31500
5.	Goa	D	600	600	600	600	600	600	600	600	600	5400
6.	Gujarat	D	6000	6000	6000	6000	6000	6000	9000	9000	9000	63000
7.	Haryana ND	D	0	0	0	0	0	0	0	0	0	0
8.	Himachal Pradesh	D	200	200	200	200	200	200	200	200	200	1800

1	2	3	4	5	6	7	8	9	10	11	12	13
9.	J and K	D	100	100	100	100	100	100	100	100	100	900
10.	Karnataka	D	0	3000	0	3000	0	3000	0	3000	0	12000
11.	Kerala	D	0	0	0	0	2000	0	0	0	0	2000
12.	Madhya Pradesh	D	0	0	0	0	0	0	0	0	0	0
13.	Maharashtra	D	3000	3000	5000	5000	5000	7000	7000	7000	7000	49000
14.	Manipur	D	800	800	800	800	800	800	800	800	800	7200
15.	Meghalaya	D	200	200	200	200	200	200	200	200	200	1800
16.	Mizoram	D	400	400	400	400	400	400	400	400	400	3600
17.	Nagaland	D	500	500	500	500	500	500	500	500	500	4500
18.	Orissa	D	3000	3000	3000	3000	3000	3000	3000	3000	3000	27000
19.	Punjab NR	D	0	0	0	0	0	0	0	0	0	0
2 0.	Rajasthan	D	300	300	300	300	300	300	300	300	300	2700
21.	Sikkim	D	110	110	110	110	110	110	110	110	110	990
22.	Tamil Nadu	D	2000	2000	2000	2000	2000	2000	2000	2000	2000	18000
23.	Tripura	D	100	100-	100	100	100	100	100	100	100	900
24.	Uttar Pradesh ND		0	0	0	0	0	0	0	0	0	0
25.	West Bengal D	D	0	5000	5000	5000	5000	500 0	5000	5000	5000	40000
26.	A and N Island	D	25	25	25	25	25	25	25	25	25	225
27.	Chandigarh	D	100	100	100	100	100	100	100	100	100	900
28.	Dadra and N Haveli	D	80	80	80	80	80	80	80	80	80	720
29.	Daman	D	75	75	75	75	75	75	75	75	75	6 75
30.	Diu	D	50	50	50	50	50	50	50	50	50	450
31.	Delhi	D	500	500	500	500	500	500	500	500	500	4500
32.	Lakshadweep	D	40	40	40	40	40	40	40	40	40	360
33.	Pondicherry	D	0	1000	1000	1000	1000	1000	1000	1000	1000	8000
	Total	•D	36780	45480	44780	47480	44780	49480	49480	52480	49480	424020

ND - There is no demand for edible oil in State/UT.

NR - No response received.

IA Overseas Flights

- *129. SHRI E. AHAMED : Will the Minister of CIVIL AVIATION be pleased to state :
 - (a) whether Indian Airlines have overseas operation;
- (b) if so, the domestic airports from where such overseas flights are being operated and the details thereof:
- (c) whether the Government have received request from Indian Communities in Saudi Arabia to operate Indian Airlines flights to Jeddah, Riyadh and Deharan in Saudi Arabia; and
 - (d) if so, the steps taken thereon?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM): (a) Yes, Sir.

(b) Indian Airlines operates international services to 17 stations aborad from 10 airports in India.

(c) and (d). Representations have been received for introduction of direct airlink from Calicut to destinations in Saudi Arabia. Under the Air Services Agreement between India and Saudi Arabia, at present, both sides are entitled to designate one carrier each. Air India is operating under this entitlement. A request for amendment of the Air Services Agreement to provide for dual designation, to enable Indian Airlines also to operate, has been made to the Saudi Arabian authorities.

[Translation]

Sugarcane Growers

*130. SHRI NITISH KUMAR : SHRI PINAKI MISRA :

Will the Minister of FOOD be pleased to state :

(a) whether sugarcane growers in the country are facing grave financial crisis due to non-procurement of sugarcane by the Sugar Mills;